

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

O.A. No. 2042/89  
XXXXXX

198

DATE OF DECISION 03-11-1989

Shri B.S. Kochar & Another Applicant (s)

Shri S.C. Luthra Advocate for the Applicant (s)

Union of India & Another Respondent (s)

None Advocate for the Respondent (s)

CORAM :

The Hon'ble Mr. P.K. KARTHA, VICE CHAIRMAN(J)

The Hon'ble Mr. I.K. RASGOTRA, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement ? Yes
2. To be referred to the Reporter or not ? Yes
3. Whether their Lordships wish to see the fair copy of the Judgement ? No
4. To be circulated to all Benches of the Tribunal ? No

JUDGEMENT (ORAL)

(The judgment of the Bench delivered by Shri I.K. Rasgotra, Administrative Member)

The applicants who are working as Senior Technical Officers in the National Airport Authority on deputation from the Directorate General of Civil Aviation have filed this application under Section 19 of the Administrative Tribunals Act, 1985 praying that respondent Nos. 1 and 2 be directed to confirm them with consequential benefits flowing from the order of confirmation from the dates they successfully completed their period of probation.

2. The application was listed for admission on 3.11.1989 when we heard Shri S.C. Luthra, the learned counsel of the applicant. The learned counsel submitted that the representations have been submitted by the applicants on 7.8.89, but the same have not been disposed of by the respondents. The only prayer made by the learned counsel is that the respondents be directed to do so expeditiously. On

3. On going through the records and hearing the learned counsel, we direct that the respondents shall consider the representations submitted by the applicants in accordance with the relevant rules relating to confirmation which have been brought into force with effect from 1.4.1988. The respondents should take necessary action as expeditiously as possible, but in no event later than 31st January, 1990. The application is disposed of with the above directions at the admission stage. There will be no order as to costs.

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(I.K. RASGOTRA)  
MEMBER (A)

*Parikh*  
(P.K. KARTHA)  
VICE CHAIRMAN (J)